



**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.1227/2020

This the 4th day of September, 2020

(Through Video Conferencing)

**Hon'ble Mr. A.K. Bishnoi, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

1. Budhprakash, aged about 50 years,
S/o Sh. Manphul,
Working as Sanitary attendant Group 'C',
All India Institute of Medical Sciences, New Delhi.
R/o Ayur Vigyan Nagar,
New Delhi-110049.

...Applicant

(By Advocate: Sh. Somnath Bhattacharya)

VERSUS

1. Union of India Through
The Secretary,
Ministry of Health & Family Welfare,
Nirman Bhawan, New Delhi.
2. The Chairman, Governing Body,
All India Institute of Medical Sciences,
Ansari Nagar, New Delhi.
3. The Director,
All India Institute of Medical Sciences,
Ansari Nagar, New Delhi.
4. Chief Administrative Officer,
All India Institute of Medical Sciences,
Ansari Nagar, New Delhi.

...Respondents

(By Advocate: Sh. VibhorGarg)

ORDER (Oral)**Hon'ble Mr. R.N. Singh, Member (J):**

After arguing the matter for some time, Shri Somnath Bhattacharya, learned counsel for the applicant seeks permission to withdraw the present OA with liberty to the applicant to file a better OA in accordance with law. Permission is granted.

2. OA stands dismissed as withdrawn. No order as to costs.

**(R.N. Singh)
Member (J)**

**(A.K. Bishnoi)
Member (A)**

/cc/akshaya/